

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:142
ANSWERED ON:03.12.2014
AGRAHAYANA SAKA NEW NITS
Ray Shri Bishnu Pada

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the National Institutes of Technology (NITs) have been set up in all the States/Union Territories and if so, the details thereof;
- (b) whether the Government proposes to set up more NITs in the country especially in Andaman and Nicobar Islands and if so, the details thereof;
- (c) whether the Government has received requests/proposals from various State Governments/UTs including people's representatives for setting up NITs in their States/UTs and if so, the details thereof and the present status of such proposals, State/UT-wise; and
- (d) the time by which these NITs are likely to be established particularly in A&N Islands?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO.142 TO BE ANSWERED ON 03.12.2014 REGARDING NEW NITs ASKED BY SHRI BISHNU PADA RAY, MEMBER OF PARLIAMENT.

(a) : Upto the 10th Five Year Plan, there were 20 National Institutes of Technology (NITs) functioning in the country. The 11th Five Year Plan had provisions for setting up of 10 new NITs so as to have one each in all the States and major Union Territories. Accordingly, 08 new NITs have been established in the States of

- (i) Arunachal Pradesh,
- (ii) Manipur,
- (iii) Meghalaya,
- (iv) Mizoram,
- (v) Nagaland,
- (vi) Goa (which will also cater to the UTs of Daman & Diu, Dadra & Nagar Haveli and Lakshadweep),
- (vii) Sikkim, and
- (viii) Uttarakhand and the remaining 02 new NITs in the Union Territories of Puducherry

(which is also catering to the UT of Andaman & Nicobar Islands) and Delhi

(which is also catering to the UT of Chandigarh) after obtaining the approval of the Union Cabinet. These 10 new NITs started functioning their first academic session from 2010 – 2011 with an annual intake of 90 students in each of the Institute. With the establishment of these 10 new NITs, each State of the country has an NIT of its own besides two NITs at Delhi and Puducherry.

(b) There are no provisions under the 12th Five Year Plan to set up more NITs in the country especially in Andaman & Nicobar Islands. However, the Andhra Pradesh Reorganization Act, 2014 enables Central Government to take steps to establish Institutions of national importance in the 12th and 13th Plan periods in the successor State of the Andhra Pradesh. An NIT is one amongst the Institutions to be established in successor State of Andhra Pradesh.

(c) & (d): Requests have been received for establishment of NITs in the State of Assam and Union Territory of Andaman & Nicobar Islands from people's representatives. As per present policy of the Government, all the States has now an NIT of its own, therefore, there is no provision to establish new NIT particularly in A&N Islands in the 12th Plan. However, NIT – Puducherry is catering to the

needs of A&N Islands by way of sharing their 50% home state quota seats. In addition, the students of A&N Islands have been allocated 47 supernumerary seats in NIT – Durgapur.